
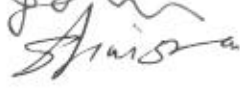


ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2019

NAME OF THE COMPANY: Shamkey Cotysn Ltd

SECTION OF THE COMPANIES ACT: 391/394 of Companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Syed Fahim	Advocate	Petitioner	
2.	O.P. Mishra	Advocate	for IFCI Ltd.	

**CP No. 10/2010**

Sh. Sayed Fahim, Advocate for the petitioner and Sh. O.P Mishra, Advocate for the IFCI Ltd are present.

SLP is pending before the Hon'ble Supreme Court of India and it has connection with the sanction of scheme.

List the matter on 26<sup>th</sup> February, 2019.

Dated:15.02.2019

—sd—

SAROJ RAJWARE,  
MEMBER (T)

—sd—

BIKKI RAVEENDRA BABU  
MEMBER (J)

Typed By:

M. Zaid